

No.15011/79/2012-Jus(AU)  
Government of India  
Department of Justice

Jaisalmer House, 26 Mansingh Road,  
New Delhi. Dated: 27<sup>th</sup> Sept.,2016.


ORDER

In continuation of this Department's Order of even number dated 1<sup>st</sup> April, 2016 and with the approval of Competent Authority, the engagement of Shri B.S. Chahalia, Consultant is further extended upto 30<sup>th</sup> Sept.,2017 or till further orders, whichever is earlier on the existing terms and conditions.

2. Shri B.S. Chahalia, Consultant will get consultancy fee of Rs.40,000/- (Rupees Forty thousand only) per month.

3. The fee will be debitable to Demand No. 56, 2052-Secretariat General Services (Major Head), 0.09-Secretariat (Minor Head)-08-Department of Justice, 08.00.28-Professional Services (Non Plan) during the respective financial year.

4. This issues with the approval of IFD(Law) vide AS & FA Dy.No. 1002 dated 22-09-2016.

  
(Prem Lata Kaushik)  
Under Secretary(Admn.I)

Distribution:

1. Shri B.S. Chahalia, Consultant
2. Cash I, MHA, NDCC Building, Jai Singh Road, N.D.
3. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, N.D.
4. PSO to Secretary(J)/Dir(Admn)/PS to JS(AK)
5. Guard file
6. NIC – for uploading on website.